

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 12/59/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Sh. Virender Madaan Vs. Dabur India Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 58-59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Ishaan Madaan, Advocate
Ms. Sakshee Sharma, Advocate
Ms. Reena Jain, PCS
Mr. G.P. Madaan, Appellant

For the Respondent: Ms. Meenakshi Singh, Advocate for R-1
Mr. Sanjib K. Mohanty, Sr. Panel Central Govt. Counsel
for R-4 (IEPF)

ORDER

Appearance has been put in on behalf of the Respondent No.1. Ld. Counsel prays for some time to file the reply. The paper-book pertaining to Appeal 12/59/2018 be also provided to her.

To come up on 26th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**